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Title: Introduction of Constitution (107th Amendment) Bill, 2007 (Amendment of Articles 244 and 332).

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SHIVRAJ V. PATIL: I introduce the Bill.

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14.17 hrs.